

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 17639 of 2022

Shambhunath Mahanta and others* *Petitioners

Ms. Ruha Latif, Advocate
Along with Mr. Ghanashyam Namtoar, Advocate
-versus-

State of Odisha and others* *Opposite Parties

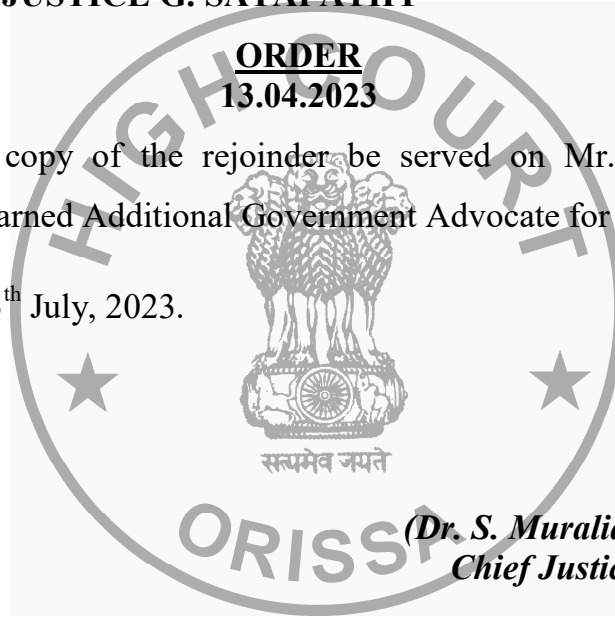
Mr. Debakanta Mohanty, A.G.A. for State
Mr. Susanta Kumar Mishra, Advocate for OP No.2

**CORAM:
THE CHIEF JUSTICE
JUSTICE G. SATAPATHY**

Order No.

**ORDER
13.04.2023**

06. 1. Another copy of the rejoinder be served on Mr. Debakanta Mohanty, learned Additional Government Advocate for the State.
2. List on 13th July, 2023.



***(Dr. S. Muralidhar)*
*Chief Justice***

***(G. Satapathy)*
*Judge***

S. Behera